Item No. 13 O.A. No. 1647/2021



# Central Administrative Tribunal Principal Bench: New Delhi

O.A. No. 1647/2021

## This the 14th day of September, 2021

**Through Video Conferencing** 

## Hon'ble Ms. Manjula Das, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Sh. V.A. Chavda, 62 years S/o. Shri Ajjibhai H. Chavda, Retired Joint Secretary Ministry of Shipping, New Delhi C/o Ajeet Singh, C-570/A JVTS Garden, Chhattarpur New Delhi – 110074.

...Applicant

(By Advocate: Dr. Swati Jindal Garg)

#### Versus

Union of India Through Secretary to the Govt. of India Department of Personnel & Training Government of India North Block, New Delhi-110001.

...Respondent

(By Advocate: Mr. Gyanendra Singh)

### ORDER (ORAL)

### Hon'ble Ms. Manjula Das, Chairman

After arguing for some time, Dr. Swati Jindal Garg, learned counsel for the applicant seeks permission of the Item No. 13 O.A. No. 1647/2021



Tribunal to withdraw the O.A. with liberty to file a fresh one with better particulars.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn, with liberty to the applicant to file a fresh O.A. with better particulars.

There shall be no order as to costs.

(Mohd. Jamshed) Member (A) (Manjula Das) Chairman

September 14, 2021 /jyoti/mbt/